

**SPORTS BROADCASTING SIGNALS (MANDATORY SHARING
WITH PRASAR BHARATI) ACT, 2007**

11 of 2007

[March 19, 2007]

CONTENTS

CHAPTER 1 :- PRELIMINARY

**CHAPTER 2 :- MANDATORY SHARING OF SPORT BROADCASTING
SIGNALS WITH PRASAR BHARATI**

**CHAPTER 3 :- POWERS OF THE CENTRAL GOVERNMENT TO ISSUE
GUIDELINES**

CHAPTER 4 :- MISCELLANEOUS

**SPORTS BROADCASTING SIGNALS (MANDATORY SHARING
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PREAMBLE An Act to provide access to the largest number of listeners and viewers, on a free to air basis, of sporting events of national importance through mandatory sharing of sports broadcasting signals with Prasar Bharati and for matters connected therewith or incidental thereto. Be it enacted by Parliament in the Fifty-eighth Year of the Republic of India as follows:-

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CHAPTER 2
MANDATORY SHARING OF SPORT BROADCASTING SIGNALS WITH PRASAR
BHARATI

CHAPTER 3
POWERS OF THE CENTRAL GOVERNMENT TO ISSUE GUIDELINES

CHAPTER 4
MISCELLANEOUS

